HPNLU SHIMLA

HIMACHAL PRADESH NATIONAL LAW UNIVERSITY, SHIMLA

and

CENTRE FOR ARTIFICIAL INTELLIGENCE AND INTELLECTUAL PROPERTY RIGHTS

Presents

NATIONAL VIRTUAL INTELLECTUAL PROPERTY RIGHTS ESSAY WRITING COMPETITION, 2025

🕐 Last date of essay submissions:
30th April, 2025

✉ Contact: cipr@hpnlu.ac.in

1. About CIPR

The Centre for Artificial Intelligence (AI) and Intellectual Property Rights (IPR) was established in 2022. The centre's sole objective is to create an enabling environment to it undertake research in unexplored domains and to disseminate information by implementing various programs to raise awareness among professionals, scholars, and the general public about Intellectual Property Rights.

The centre contributes for a deeper understanding of the theoretical, practical, evolving and ever-changing aspects of intellectual property rights highlighting the deeper understanding of how intellectual property frameworks interact with traditional knowledge systems, cultural heritage, and indigenous practices.

It focuses on emerging trends and challenges in the field of intellectual property, such as the impact of digital technologies, open access movements, and globalization, and strives to explore the implications of ever-changing dynamics of intellectual property on innovation, creativity, technology transfer, competition, and economic development.

2. ABOUT MEDIA PARTNER

SCC Online is an indispensable resource for law students, offering a comprehensive repository of Indian legal materials, including case laws from the Supreme Court, High Courts, and Tribunals, as well as updated statutes and Bare Acts.

It features expert articles and commentaries that provide valuable insights into legal topics and includes landmark foreign judgments. Mastering SCC Online enables students to conduct efficient legal research for moot propositions, prepare for assignments, stay informed about recent judgments and legislative changes, and enhance their legal writing skills through accurate citation practices.

Its intuitive interface and advanced search functionalities streamline the research process, allowing students to focus on building strong legal arguments.

Staying updated on legal developments is made easier through this platform, as it provides access to recent judgments and legislative changes. Furthermore, SCC Online aids in improving legal writing skills by teaching students how to cite sources accurately and effectively, thereby supporting their arguments with credible evidence.

3. ABOUT KNOWLEDGE PARTNER

The Indian Society of Artificial Intelligence and Law is an artificial intelligence industry forum, founded by Abhivardhan in 2018. Our mission as a not-for-profit industry forum, led by technology lawyers, for the analytics & AI industry in India is to promote responsible development of artificial intelligence and its standardisation in India.

ISAIL has supported two independent journals, namely - the Indic Journal of International Law and the Indian Journal of Artificial Intelligence and Law. It also supports an independent media and community initiative - The Bharat Pacific.

ISAIL's India-centric AI policy insights, and contributions to AI standardisation in India have been acknowledged by the Council of Europe, quite recently.

4. Objective

This competition is expected to be an educational and rewarding experience for students and other participants and is expected to further prolong the interest of students in the domain of Intellectual Property Rights. The students will engage their Intellectual prowess and writing skills through this competition and hopefully this competition encourages further research and development of interest in the field of Intellectual Property Rights

5. Timeline

The following timeline shall be followed for the competition :-

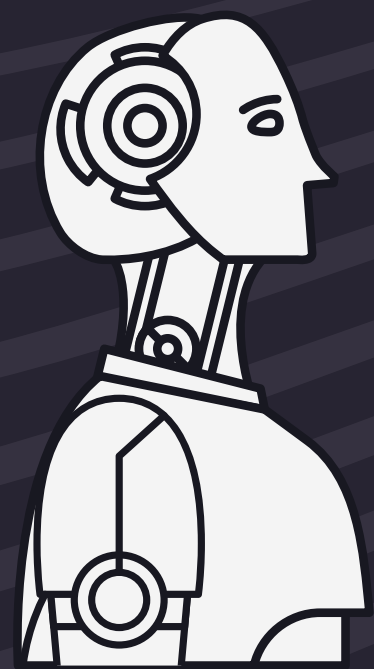|	
Announcement of Competition and Call for essays	9th March, 2025
Submission deadline	30th April, 2025
Announcement of Winners	15th May, 2025

6. Themes

For this competition, participants are encouraged to explore these topics in depth and are not restricted to the specific wording or scope of the provided titles; they may develop their chosen topic further by including any relevant sub-topics they deem appropriate.

Topics

- Legal Accountability for AI-Driven Intellectual Property Infringements: An analysis of International and Indian Laws.

Or

- Effect of Jan Vishwas (Amendment of Provisions) Act, 2023: Decriminalization of IP Law

7. Format for Submission

The following format should be strictly followed by all competitors:

- The article should be an original work which has something new to say.

- Any AI generated content shall be immediately expelled.

- The length of the Article should not be more than 6-8 pages on an A4 size format.

- The submission should be in MS Word file type.

- No borders shall be applied.

- Reference and provide a citation of everything that is borrowed from another source. Use SCC and SCC Online citations in preference. Citation styles shall match those of standard law journals.

- Provide comprehensive reference of relevant legal sources & existing scholarship from India/South Asia and foreign and international courts where relevant.

- Cite primary sources, not an article from a blog/news source when relying on a judgement or statute.

- Use footnotes, not endnotes. Do not hyperlink to references.

- We reserve exclusive rights to publication. Give the editors four weeks after submission before checking the status of your submission.

- Font Size -12 (Body) and 14 (Headings)

- Font- Times New Roman

Please Note: Publication of article is subject to editorial review.
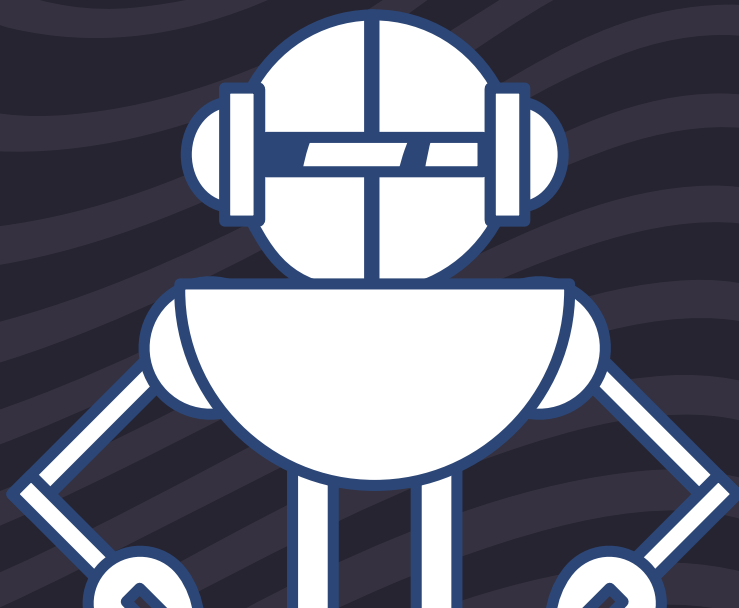
8. Registration & Submission

The participants can submit their essays by 11:59 p.m. I.S.T, 30th April, 2025, in the prescribed Google form, the link for which is mentioned below. A registration fee of Rs. 200 will be charged per student and for PhD Scholars & LL.M Students.

Link for Submission:

https://forms.gle/gfJnteQPNAvAHun27 .

Link for payment:

https://erphpnlu.in/anon_evForm.htm?ev=43

9. Judgement

Head	Score
1. Grammer, Writing style, Language	20
2. Originality of Idea	20
3. Accurate Citation	10
4. Depth of Knowledge	20
5. Organizing and structure	10
Grand Total	80

10. Rewards

1st Place: INR 7000/-

2nd Place: INR 5000 /-

3rd Place: INR 3000 /-

Publication in SCCOnline journal, subject to their editorial process)

Participants are invited to submit their queries via email to cipr@hpnlu.ac.in. Alternatively, you may contact the below-mentioned.

Mr. Koustubh Sharma (Convenor) : +916291356091

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